

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2963 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

02/09.09.2020 Mr. Prabir Chatterjee, learned Spl. P.P, is directed to procure the case diary including the criminal antecedent report of the petitioner from his end.

Put up this case after three weeks under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)